

9

**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

---

<b>APPLICATION NUMBER</b>	<b>:</b> CA/15/2017
<b>PETITION NUMBER</b>	<b>:</b> TCP/157/2016
<b>NAME OF THE PETITIONER(S)</b>	<b>:</b> T. S. Sivakumar & 4 others
<b>NAME OF THE RESPONDENT(S)</b>	<b>:</b> M/s Hotel Mass Private Limited & 6 others
<b>UNDER SECTION</b>	<b>:</b> 237(b), 397/398, 402, 403 and 406

---

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
1.	S K. Rahul Vivek	Advocate for Petitioners	skrahulvivek
2.	P. S. Ganesh	Advocate for Respondent	PS Ganesh

**ORDER**

Shri S K Rahul Vivek, counsel for petitioners present. Proxy counsel representing senior counsel for R2 to R6 present and stated that R4, Shri Suresh died on 01.04.2016. Counsel for petitioner stated there is no need to bring the LR of R4 on record as the mother of R4 has already been arrayed as R3 and he further stated that the respondents have filed an affidavit coupled with some documents which he received yesterday and prays time to file objections to the same. At request, time is enlarged. Put up on 20.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)